Induction of a battalion of CRPF for deployment in Odisha

- *235. SHRI BHUPINDER SINGH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that Government of Odisha has requested the Central Government for Induction of one additional battalion of Central Reserve Police Force (CRPF) for deployment in districts like Bolangir, Baragarh, Nuapada, Kalahandi and Nabarangpur along the border with Chhattisgarh to contain Maoist activities; and
 - (b) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) Yes, Sir. The State Government of Odisha has requested deployment of an additional battalion of CAPF. The Union Government has deployed Central Armed Police forces (CAPFs), namely, CRPF, BSF, ITBP, and SSB in the LWE affected States to assist the State Police in conducting anti-naxal operations. The deployment of CAPFs is a dynamic process and is based on requirements projected by the State Governments, availability of Force and the security situation in a particular location. The deployment of CAPFs keeps changing from time to time. At present a total number of 102 coys of CAPFs which include 48 coys of Border Security Force (BSF), 48 coys of Central Reserve Police Force (CRPF) and 06 coys of Commando Battalion for Resolute Action (CoBRA) are deployed in Odisha.

Joint Memorandum to Government by Central Trade Unions

- *236. SHRI TAPAN KUMAR SEN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether it is a fact that the Central Trade Unions met the Labour Minister on 24 June, 2014 and submitted a joint memorandum on pressing demands of the workers and the people;
 - (b) if so, the details of the memorandum; and
- (c) whether Government is going to consider the views of the trade unions and take action to address them?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI NARENDRA SINGH TOMAR): (a) Ministry of Labour and Employment invited all Central Trade

Union Organizations on 24th June, 2014, to discuss the challenges and way forward in respect of labour related issues in the country. However, no Joint Memorandum was submitted by Central Trade Union Organizations.

(b) and (c) Question does not arise in view of (a) above.

Achievements under PYKKA

- *237. SHRI GARIKAPATI MOHAN RAO: Will the Minister of SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:
- (a) the details of aims and objectives achieved under the Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) in the country;
- (b) the State-wise details of sports infrastructures created under the scheme during the last three years; and
- (c) the measures taken by Government for the betterment of the PYKKA scheme?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) and (b) The Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) aimed at providing basic Sports Infrastructure (through development of playfields) and equipments at the Village and Block Panchayat level and encouraging sports and games in rural areas through annual competitions at the block, district, State and National levels for promoting sports at the grassroots level by way of providing grants to the States and Union Territories. The details of playfields developed under PYKKA and participation in the PYKKA annual competitions are given in Statement-I and II (See below).

(c) The PYKKA has now been revised and named as the Rajiv Gandhi Khel Abhiyan (RGKA) under which it is proposed to construct a sports complex in each block of the country, both for outdoor and indoor sports disciplines. Details of the RGKA Scheme are given in Statement-III (*See* below). Development of playfields in village panchayats will now be undertaken under the scheme under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) of the Ministry of Rural Development.